

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

Adhivakta Kalyan Samiti,

... .. Petitioner/s

Versus

The Bar Council of India,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Basant Kumar Chaudhary, Sr. Advocate
Ms. Shweta Kumari
For the Respondent/s : Mr. Additional Solicitor General

CORAM: HONOURABLE MR. JUSTICE AJIT KUMAR
ORAL ORDER

10 24-09-2026 Heard learned counsel for the petitioner and learned
counsel for the State.

2. Learned counsel representing the Bihar State Bar
Council, Patna seeks two weeks’ time to file response to the
second interlocutory application filed on behalf of the petitioner,
by which amendment in the prayer portion of the main writ
petition, has been sought.

3. Post this case on 08.10.2026, under the same
heading, retaining its position.

(Ajit Kumar, J)

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